

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.424**  
**CP(CAA)50/ND/2020**

**IN THE MATTER OF:**

Upfront TrandingPvt. Ltd.

...

Applicant

**Order under Section 230-232.**

**Order delivered on 16.01.2023**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the OL : Ms. Hemlata Rawat, Adv.  
For the RD : Ms. Shankari Mishra, Adv.  
Ms. Sweccha Mishra, Adv.  
For Income Tax Deptt. : Mr. Sanjay Kumar, Ms. Easha St. Counsels

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**23.02.2023.**

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**